

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.O.A. 604 of 97

Date of Order: 9.6.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

MADAN COPAL PODDAR

- VS -

UNION OF INDIA & ORS. (METRO RAIL)

For the applicant(s) : Mr. B.P. Saha, counsel

For the respondents : Dr. (Mrs.) S. Sinha, counsel

O R D E R

Both sides are present. Matter stands adjourned to 20.6.2000 for hearing. Respondents are directed to produce connected Departmental Records on the next date.

2. Plain copy of this Order be made over to 1d. counsels of both the parties for communication and compliance.

G.S. Maingi

MEMBER (A)

V

MEMBER (J)

a.m.

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